

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).
15768-15772/2015

M/S. IIC SERVICES (INDIA) PVT. LTD. AND ANR. Petitioner(s)

VERSUS

MOBILE WELFARE SOCIETY AND ORS. ETC. ETC. Respondent(s)
(with appln. (s) for substituted service and interim relief and
office report)

Date : 29/01/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Mukund P. Unny,Adv.
Mr. Ananga Bhattacharyya,Adv.

For Respondent(s) Mr. Abhijit Sengupta,Adv.

Mr. Rohit Mammen Alex,Adv.
Mr. P. S. Sudheer,Adv.Mr. Arun Devdas,Adv.
Mrs. Sudha Gupta,Adv.UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to all the appearing respondents to file the counter affidavit.

The office report indicates that the learned counsel for the petitioner has filed an application for paper publication in respect of the unserved respondents. The said application shall be placed before the Ld. Registrar, In- Charge Section XII-A for perusal and orders.

(M V RAMESH)
Registrar